

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2367
ANSWERED ON:19.03.2002
MODERNIZATION OF POLICE FORCE IN RAJASTHAN
KAILASH MEGHWAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Rajasthan could not get the total amount sanctioned by the Union Government for modernization of police force as the State Government has failed to arrange its own share during the last four years;
- (b) if so, the details thereof, year-wise; and
- (c) the amount utilized by the State Government during the said period, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI)

(a) to (c): During the year 1997-98, a sum of Rs. 154.92 lakhs was released to the State Government of Rajasthan for the modernisation of the State police. As no report of expenditure against the release in the year 1997-98 was received from the State Government, the release for the 1998-99 was limited to Rs. 77.46 lakh. During the year 1999-2000, no money was released to the State Government as an amount of Rs. 186.48 lakh remained unutilised with the State. An amount of Rs. 4552.50 lakh and Rs. 6110.00 lakh have been released during 2000-01 and 2001-02 respectively. The utilisation certificate for the central funds released during 2000-01 is still awaited.